

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO.....OF

Applicant(s)

Respondent(s)

Advocate for

Advocate for

Applicant(s)

Respondent(s)

Notes of the Registry

Orders of the Tribunal

O.A. No. 457/2012

Date of Order : 19.11.2013

Mr S.P. Singh present for the applicant.
Mr V.K. Vyas present for the respondents.

Counsel for the applicant submits that he does not want to press the application as grievances of the applicant have been redressed by the respondent-department. Therefore, he wants to withdraw the OA.

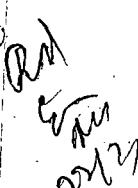
Counsel for the respondents does not object to the prayer of the applicant.

Accordingly, the OA is dismissed as withdrawn one.


[Meenakshi Hooja]
Administrative Member


[Justice K.C.Joshi]
Judicial Member

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R.D.
W.M.
20/11/13